

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 179/2023

PRITI BHAGAVAN UNHAWANE &amp; ORS.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ANR.

Respondent(s)

(FOR ADMISSION)

Date : 20-02-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI  
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Krishnan Venugopal, Sr. Adv.  
Mr. Gopal Sankarnarayanan, Sr. Adv.  
Mr. Shreeyash U. Lalit, Adv.  
Mr. Kaushik Mishra, Adv.  
Mr. Krishnagopal Abhay, Adv.  
Ms. Aditi Gupta, Adv.  
Ms. Runjhun Garg, Adv.  
Mr. Abhinav Aggarwal, Adv.  
Ms. Pallavi Srivastava, Adv.  
Mr. Bikram Dwivedi, Adv.  
Mr. Shivendra Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Heard learned senior counsel appearing for the petitioners.

We find no ground to entertain this writ petition. The Writ  
Petition is, accordingly, dismissed.

Pending interlocutory application(s), if any, is/are disposed  
of.

(JAYANT KUMAR ARORA)  
ASTT. REGISTRAR-cum-PS

(NAND KISHOR)  
COURT MASTER